

**BEFORE THE PRINCIPAL BENCH,
NATIONAL GREEN TRIBUNAL, NEW DELHI
ORIGINAL APPLICATION No. 356/2021**

IN THE MATTER OF:

Chattar Singh

... Applicant

VERSUS

Govt. of NCT of Delhi

... Respondents

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Filed by



(P.S. Pankaj)

Sr. Env. Engineer

(Delhi Pollution Control Committee)

New Delhi:

Dated: 22.04.2022

**BEFORE THE PRINCIPAL BENCH,
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IN THE MATTER OF:

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**ACTION TAKEN REPORT ON BEHALF OF DELHI POLLUTION
CONTROL COMMITTEE IN TERMS OF THE ORDER DATED
15.12.2021**

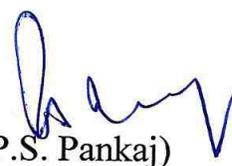
IT IS MOST RESPECTFULLY SHOWETH:

1. That this Hon'ble Tribunal took up the above referred matter on 15.12.2021 and pleased to issue following directions:

".....the DPCC look into the matter and take remedial action in accordance with law....."

2. That, in compliance of the orders passed by this Hon'ble Tribunal, the premise was inspected by the officials of DPCC on 11.04.2022 and during inspection the premise was found vacant. The inspection report is annexed as Annexure-I. No air/water polluting activity observed in the premise.
3. In view of above, no action is warranted on the part of DPCC.

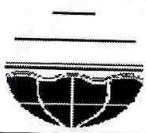
The present action taken report may kindly be taken on record.


(P.S. Pankaj)

Sr. Environmental Engineer

Date: 22/4/22

Place: Delhi



Inspection Report

Annexure-1

Unique Computer Generated Id.....

1. Name & Address of the Unit : M/s Ramakshīt Vatika
Biharipur Village, opp. CRPF Camp
Khajuri Pusta Service Road, Delhi
2. Owner/ Partner's Name & Contact Details(Phone & E-mail) : Sh. Devendra s/o Bhale Singh
(8826073151)
3. Date of Inspection : 11/04/2022
4. Time of inspection
Start of Inspection : 11:30 AM
End of Inspection :
5. Name & Designation of the Persons contacted at the industry : Sh. Bhale Singh
6. Kind of Industry : Banquet Hall (Vacated)
7. Product & Capacity :
8. Main Raw Materials :
9. Water Polluting : Yes/No ETP Installed : Yes/No
10. Air Pollution : Yes/No ECS Installed : Yes/No
11. Details of Stack Height (Furnace/Boilers/Others) : (Above G.L.)..... (Above R.L.).....
12. Type of Fuel Used :
13. A. Source of Water Supply : DJB/NDMC/DSIIDC/Borewell/Tankers/Others
B. Effluent Discharge : (a) Domestic/ Trade Effluent
(b) Unit connected to Conveyance System: Yes/No
(c) Discharging into.....
14. Status of Consent {If Any} : N/A
15. D.G. Set(s) {if Any} : No.....Capacity.....KVA. Acoustic: Yes/No
Stack Height.....(Above G.L.).....(Above RL)
16. Plot Area : 350 sq. yards
17. Labour : N/A
18. Machinery : N/A
19. Detail of Power Connection : 101473144

20. Whether Unit found in Operation : Yes/No ✓
21. Status of Registration under Plastic Waste Management Rules, 2016 : ...N/A.....
22. Whether Generating Hazardous Waste : Yes/No ✓
23. Details about Hazardous Waste
- (a) Status of Authorization {if any} :
- (b) Display Board Provided : Yes/No
- (c) Whether Hazardous Waste is stored in Leak proof container : Yes/No
- (d) Whether container marked with specified label : Yes/No
- (e) Whether container stored kept in an isolated area : Yes/No
- (f) Whether Hazardous Waste is being stored on pucca floor & in covered area : Yes/No
- (g) Whether date on which storage began indicated on each container : Yes/No
- (h) Whether daily record of Hazardous Waste maintained in Form-3 : Yes/No
- (i) Category of Hazardous Waste as per the Schedules I, II and III of these rules : I, II
- (j) Authorized mode of disposal or recycling or utilization or co-processing etc. :
- (k) Quantity (Ton/Annum) :

3

N/A

Remarks (if Any)

During inspection, the said premises found vacant & no activity of Banquet Hall was found.

Handwritten signature/initials

Amit Kumar
11/10/2022
JEO, DPCE